

Consolidation of Holdings in Villages

6566. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the names of States which have taken up the scheme of consolidation of holdings;

(b) the number of villages in which the agriculture holdings had been consolidated by March 31, 1991, State-wise;

(c) the number of villages in which consolidation proceedings were in progress on 1.4.91, State-wise;

(d) the number of indentified villages in which consolidation proceedings are to be taken up during 1991—92, State-wise;

(e) the number of villages which have not yet been brought under the programme, State-wise; and

(f) the central allocation, if any, for consolidation of holdings and the allocation for 1991—92. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) 13 States namely Andhra Pradesh, Bihar, Gujarat, Haryana, Himachal Pradesh, J & K, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan & U.P. have taken up the scheme of consolidation of land holdings.

(b) to (e). Land being a state subject Union Government have limited advisory role only. It is the responsibility of the State Governments to monitor the progress of consolidation of land holdings in the villages. Village-wise statistics in each State is not being maintained by Government of India, accordingly.

(f) There is no central allocation of the funds for the programme of consolidation of land holdings.

Clearance of drugs from Drugs Controller of India

6567. SHRI YELLAIAH NANDI: Will the PRIME MINISTER be pleased to state:

(a) whether the manufacturers of new bulk drugs are required to take clearance from Drugs Controller of India before marketing their products; if so, the details thereof;

(b) the names of the new drugs that have been cleared for marketing in the country since January, 1991; and

(c) the names of new formulations cleared by the Drug Controller of India since January, 1991 and how many formulations out of them are imported?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir, in accordance with the provisions of the Drugs and Cosmetics Act.

(b) and (c). To the extent information is available, the names of new drugs including the dosage formulations approved since January, 1991 are Cefactor, Omeprazole, Nefopam, Butalex, Idarubicin Injection (anti-cancer), Ketotifen, Nitrendipine, Roxatidine, Rabbit ATG Injection, Horse ALG Injection, (To prevent transplant rejection), Felodipine, Pirarubicin Injection (Anti-cancer), Ramipril, Sellegelin out of which three drugs viz. Idarubicin Injection, Horse-ALG Inject and Pirarubicin Injection have been permitted to be imported in finished form.

[*Translation*]

TV Centres in Gujarat

6568. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) the names of place in Gujarat where Doordarshan Kendras are likely to be set up during 1991-92;